

**Central Administrative Tribunal  
Principal Bench, New Delhi**

C.P.No.316/2005 in OA 3075/2004

Thursday, this the 29<sup>th</sup> day of September 2005

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Shri Shanker Raju, Member (J)**

Shri BPS Bisht  
R/o 32, MIG, Central Revenue Flats  
Prasad Nagar, New Delhi-5

..Applicant

(None for applicant)

Versus

1. Shri KM Chandrasekhar  
Secretary (Revenue)  
Ministry of Finance, North Block  
New Delhi
2. Shri Berjinder Singh  
Chairman, Central Board of Direct Taxes  
North Block, New Delhi

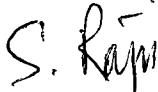
..Respondents

(By Advocate: Shri VP Uppal)

**O R D E R (ORAL)**

**Shri Shanker Raju:**

In the light of the order passed by the respondents on 23.2.2005, CP stands disposed of with liberty to the applicant to assail the said order in accordance with law. Notices are discharged.

  
( Shanker Raju )  
Member (J)

  
( V.K. Majotra )  
Vice Chairman (A)

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